

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

UNSTARRED QUESTION No. 2473
TO BE ANSWERED ON 01.08.2022

Privatisation of PSUs

2473. SHRI FEROZE VARUN GANDHI:

SHRIMATI NUSRAT JAHAN RUHI:

Will the Minister of FINANCE be pleased to state:

- (a) the details of the total number of Public Sector Undertakings (PSUs) and their financial status as on January 31, 2022;
- (b) the number of Central PSUs as on 31.12.1990, 31.12.2000 and 31.12.2010;
- (c) whether a large number of PSUs have been running under a loss over the past few years;
- (d) if so, the details thereof including the amount of total collective losses occurred due to these enterprises during the period 2016-21 both at the State and the Central level;
- (e) whether the Government has given approvals for closure of these loss making PSUs, if so, the details thereof; and
- (f) whether the Government proposes to privatise PSUs and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(DR. BHAGWAT KRISHANRAO KARAD)

- (a) As on 31.03.2021 there are 255 operating Central Public Sector Enterprises (CPSEs) with a Total Gross Revenue of Rs.24.26 Lakh Crore and the Overall Profit of Rs.1.58 Lakh Crore.
- (b) As per information available, the number of operating CPSEs as on 31.3.1991, 31.3.2001 and 31.3.2011 were 236, 234 and 220 respectively.

(c to d) The year-wise number of loss making CPSEs along with total collective loss for the period FY 2016-17 to FY 2020-21 is given in the following table

Year	No. of Loss Making CPSEs	Amount of Loss (Rs in Crore)
2016-17	82	25045
2017-18	71	31261
2018-19	70	31635
2019-20	84	44817
2020-21	77	31058

The information with respect to State Public Sector Undertakings is not maintained by Department of Public Enterprises.

(e) There are 23 CPSEs/Units of CPSEs which have been approved by the Government for closure since 2016.

(f) The list of CPSEs and /or Subsidiaries/Units/Joint Ventures of CPSEs for which Government has given ‘in principle’ approval for strategic disinvestment since 2016 is placed at Annexure-1.

Annexure-1

List of CPSEs and/or Subsidiaries/ Units/ Joint Ventures of CPSEs for which Government has given 'in-principle' approval for strategic disinvestment since 2016.

a) Ongoing Transactions being processed by DIPAM

1.	BEML Limited
2.	The Shipping Corporation of India Limited
3.	HLL Lifecare Limited
4.	Project & Development India Limited
5.	Ferro Scrap Nigam Limited (subsidiary)
6.	Indian Medicines Pharmaceuticals Corporation Limited
7.	Container Corporation of India Limited
8.	Rashtriya Ispat Nigam Ltd.
9.	Nagarnar Steel Plant of NMDC Limited
10.	(a) Bharat Petroleum Corporation Ltd (except Numaligarh Refinery Limited) (b) BPCL stake in Numaligarh Refinery Limited to a CPSE strategic buyer \$
11.	Pawan Hans Limited
12.	Central Electronics Limited (CEL)
13.	Engineering Project (India) Limited
14.	Bridge and Roof Co. India Limited
15.	Alloy Steel Plant, Durgapur^; Salem Steel Plant; Bhadrawati Steel Plant - units of Steel Authority of India Limited

^ Transaction halted for the time being. \$ Transaction completed.

b) Transactions being processed by respective Administrative Ministries

16.	Various Units of India Tourism Development Corporation Limited
17.	Hindustan Antibiotics Limited
18.	Bengal Chemicals & Pharmaceuticals Limited

c) Transactions held up due to litigation

19.	Karnataka Antibiotics & Pharmaceuticals Limited
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d) Transactions halted as the CPSEs recommended / approved for closure; or any other reason

20.	Hindustan Fluorocarbons Limited (subsidiary)*
21.	Scooters India Limited*
22.	Bharat Pumps & Compressors Limited*
23.	Hindustan Prefab Limited
24.	Units of Cement Corporation of India Limited (Nayagaon Unit)@

*Subsequently Government approved for closure of the Company.

@Transaction not feasible and the mines are being returned to the State Governments.

e) **Transactions Completed**

<u>S.No.</u>	<u>Name of CPSE</u>
25.	Hindustan Petroleum Corporation Limited
26.	Rural Electrification Corporation Limited
27.	HSCC(India) Limited
28.	National Projects construction corporation Limited
29.	Dredging Corporation of India Limited
30.	THDC India Limited
31.	North Eastern Electric Power Corporation Limited
32.	Kamrajar Port Limited
33.	Air India **
34.	Neelachal Ispat Nigam Limited (JV of four CPSEs and two State PSEs)

f) **Under Corporate Insolvency Resolution Process (CIRP) in NCLT**

<u>S.No.</u>	<u>Name of CPSE</u>
35.	Hindustan Newsprint Limited (subsidiary)***

** Subsidiaries which are now with AIAHL are still to be divested

*** Resolution Plan of Kerala Industrial Infrastructure Development Corporation (KINFRA) approved by the NCLT, Kochi vide order dated 29.01.2021 is under implementation at present.